## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3257
ANSWERED ON:14.12.2011
APPOINTMENT ON DEPUTATION BASIS .
Ganpatrao Shri Jadhav Prataprao;Laguri Shri Yashbant Narayan Singh;Naranbhai Shri Kachhadia;Pratapsinh Shri Chauhan Prabhatsinh

## Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government employees other than IFS/IAS officers are sent on deputation to Indian Embassies abroad;
- (b) if so, the details thereof and the procedure followed in this regard; and
- (c) the details of the officers sent on deputation to various countries during the last three years and the current year, Embassy-wise?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) Yes.
- (b) In some Missions/Posts abroad, there are certain posts which are filled by officers/experts for some special functional needs on deputation basis. These officers do not have to necessarily belong to IFS/IAS. Their appointments are governed by the relevant Rules on deputation.
- (c) A statement of officers who do not belong to IFS/IAS but were assigned to different Missions/Posts on deputation basis over the last three years as well as the current year is attached at ANNEXURE.